

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.12.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1082 of 2020	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Ors.	Harish Katyal	
2.	Comp. App. (AT) (Ins) No. 1083 of 2020	Punjab National Bank Vs. Sintex Industries Ltd.	Karan Valecha	
3.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi	
4.	Comp. App. (AT) (Ins) No. 1085 of 2020	Ritspin Synthetics Ltd. Vs. Mangalam Viniyog Pvt. Ltd.	Mahesh Agarwal	
5.	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	
6.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home Finance Ltd. & Anr.	Rohan Rajasekaran	
7.	Comp. App. (AT) (Ins) No. 1089 of 2020	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	
8.	Comp. App. (AT) (Ins) No. 1100 of 2020	Committee of Creditors of LEEL Electricals Ltd. Through State Bank of India Vs. Leel Electricals Ltd. Through its Interim Resolution Professional, Arvind Mittal	Meera Murali	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 763 of 2020	Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd.	Vishnu Shankar	
10.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2
11.	Comp. App. (AT) (Ins) No. 967 of 2020	Stressed Assets Stabilization Fund Vs. Sethi Engineers and Foundry Ltd.	Sumant Batra	
12.	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	
13.	Comp. App. (AT) (Ins) No. 971 of 2020	Indian Renewable Energy Development Agency Ltd. Vs. Bhuvnesh Maheshwari m & Ors.	Anuradha Dutt	Nipun Gautam
14.	Comp. App. (AT) (Ins) No. 1026 of 2020	GABS Megacorp Ltd. Vs. Sutanu Sinha and Anr. With	Harsh Parashar	
15.	Comp. App. (AT) (Ins) No. 1027 of 2020	GABS Megacorp Ltd. Vs. Sutanu Sinha and Anr.	Harsh Parashar	

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar